

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/643 /PF/Admn./2018/ 799

7th September, 2018

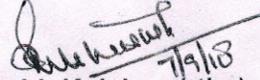
OFFICE ORDER

Consequent upon her selection, Dr. Sukhda Pritam, Additional Civil Judge (Senior Division), Sonipat, Haryana, has been appointed as Deputy Registrar in the National Green Tribunal, Principal Bench, New Delhi on deputation basis with effect from the date of her joining i.e. **24.08.2018 (Afternoon)** and her present period of deputation is **one** year which will be up **23rd August, 2019** as per the letter No. 544/Gaz-I/VI.Z.18 dated 23.08.2018 of Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh.

2. The terms and conditions for the deputation of Dr. Sukhda Pritam, Deputy Registrar will be governed as per Rules.

3. This has been issued in supersession of the earlier order issued in this regard vide Office Order No. NGT/PB/643/PF/Admn./2018/763 dated 30.08.2018.

4. This issues with the approval of the Competent Authority.


(Dr. Saurabh Kulshreshtha)
Registrar General

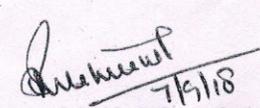
To

Dr. Sukhda Pritam,
Deputy Registrar
National Green Tribunal (PB), New Delhi – 110001

Copy to:

1. The Registrar General, Punjab & Haryana High Court w.r.t. letter No. 544/Gaz-I/VI.Z.18 dated 23.08.2018
2. Office of the District & Session Judge, Sonipat
3. Office of the Civil Judge (Senior Division) Sonipat
4. PPS to Hon'ble Chairperson
5. PA to Hon'ble Judicial & Expert Members
6. The Economic Advisor, Policy and Law Division, MOEF&CC, IPB, Jor Bagh, New Delhi
7. Director (IFD), MOEF&CC, IPB, Jor Bagh, New Delhi
8. The Pay and Accounts Officer, MOEF&CC, IPB, Jor Bagh, New Delhi
9. PS to Ld. Registrar General
10. Personal file of Dr. Sukhda Pritam
11. Deputy Registrar (Admn.)
12. AAO cum DDO, NGT, PB
13. Website, NGT
14. Concerned Office File




(Dr. Saurabh Kulshreshtha)
Registrar General